

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO.488/97

Between:

Dt. of Order: 25.4.97

Guntupalli Venkaiah

Applicant

And

1. The Secretary, Dept. of Posts, Dak Bhavan, New Delhi.
2. The Chief Postmaster General, & P. Circle, Hyderabad.
3. The Postmaster General, Vijayawada Region, Vijayawada.
4. The Sr. Superintendent of Posts, Prakasam Division, Ongole.

Respondents.

Counsel for the Applicant : Mr. J. V. Lakshmana Rao

Counsel for the Respondents : Mr. N. V. Raghava Reddy

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

When the OA is taken up for hearing, Mr. Yogendra Singh for Sri Lakshmana Rao submitted that he is withdrawing the OA, and approaching the P & T Board for redressal of his grievance, the OA, is dismissed as withdrawn. No costs.

[Signature]
DEPUTY REGISTRAR (I)

308
7/5/97

(2)

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. AGARWAL : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 25/4/97

ORDER/JUDGEMENT
R.A/C.P/M.A.No.

in

B.A.No. 488/97

ADMITTED INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS

YLKR

II COURT

केन्द्रीय प्रशासनिक न्यायिकरण
Central Administrative Tribunal
DESPATCH
- 5 MAY 1997
हैदराबाद न्यायपीठ
HYDERABAD BENCH